

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

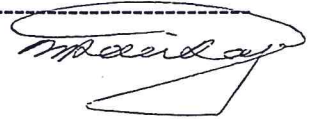
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/33/2017  
NAME OF THE TRANSFEROR : C.K. VIJAYAN  
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD + 2  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

B. Ravi Prasa

CO COUNSEL FOR PETITIONER



**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner prayed for time for filing rejoinder. At request, time is enlarged. Put up on **13.11.2017 at 10.30 A.M.**

ghk

MEMBER (TECHNICAL)  
ghk

ghk

MEMBER (JUDICIAL)